

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 16/2017

IN THE MATTER OF:

Sunflag Iron and Steel Company Ltd.

.....Petitioner

v.

Mass Metals Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 433(e), 434 of the Companies Act

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) :

ORDER

The Insolvency & Bankruptcy Board of India vide letter dated 23.06.2017 has recommended the name of Mr. Vishnu Dutt, Regn. No. (IBBI/IPA-001/IP-P00102/2017-18/10202), A-74, Lok Vihar, Pitam Pura, Delhi-110034, Email: vishnudutt2050@yahoo.com, Mobile Nos: 8800402222, as the Insolvency Resolution Professional. A copy of the application for assignment submitted by Mr. Vishnu Dutt has also been placed on record.

We accept the aforesaid recommendation and dispose of the reference made by The Insolvency & Bankruptcy Board of India.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

18.07.2017

Vineet